

(ii) (a) Annual Report and Accounts of the Indian Institute of Technology, Delhi, for the year 1987-88.

(b) Review by Government on the working of the Institute.

(iii) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) and (iii) (a) above.

[Placed in Library. See No. LT—7471/89 for (ii) and (iii)]

(iv) (a) Annual Report of the Indian Institute of Technology, Kharagpur, for the year, 1987-88.

(b) Review by Government on the working of the Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT—7470/89 for (a) to (c)]

Report and Accounts (1987-88) of the National Institute of Public Corporation and Child Development, New Delhi and related papers.

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA): Madam, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Annual Report and Accounts of the National Institute of Public Corporation and Child Development, New

Delhi, for the year 1987-88 and the Audit Report on the Accounts.

(ii) Review by Government on the working of the Institute.

(iii) Statement giving reasons for the delay in laying the paper mentioned at (i) above.

[Placed in Library. See No. LT—7544/89 for (i) to (iii)]

I. Accounts (1987-88) of the various Port Trusts and related papers.

II. Administration Reports (1987-88) of various Port Trusts and related papers.

THE DEPUTY MINISTER IN THE MINISTRY OF SURFACE TRANSPORT AND THE DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. NAMGYAL): Madam, I beg to lay on the Table—

I. (1) A copy each (in English and Hindi) of the following papers under sub-section (2) of section 103 of the Major Ports Trusts Act, 1963:—

(i) (a) Annual Accounts of the Paradeep Port Trust for the year 1987-88 and the Audit Report thereon.

(b) Review by Government on the working of the Port Trust.

[Placed in Library. See No. LT—7555/89 for (a) and (b)]

(ii) (a) Annual Accounts of the Calcutta Port Trust for the year 1987-88 and the Audit Report thereon.

(b) Review by Government on the working of the Port Trust.

[Placed in Library. See No. LT—7554/89 for (a) and (b)]

(iii) (a) Annual Accounts of the Bombay Port Trust, for the year 1987-88 and the Audit Report thereon.

(b) Review by Government on the working of the Trust.

[Placed in Library. See No. LT—7553/89 for (a) and (b)]

(iv) (a) Annual Accounts of the Kandla Port Trust for the year 1987-88 and the Audit Report thereon.

(b) Review by Government on the working of the Trust.

[Placed in Library. See No. LT—7485/89 for (a) and (b)]

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) (a), (ii) (a), (iii) (a) and (iv) (a) above.

[Placed in Library. See No. LT—7485 and 7553 to 7555]

II. A copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Administration Report of the Madras Port Trust, for the year 1987-88.

(b) Review by Government on the working of the Trust.

[Placed in Library. See No. LT—7484/89 for (a) and (b)]

(ii) (a) Annual Administration Report of the Calcutta Port Trust, for the year 1987-88.

(b) Review by Government on the working of the Port Trust.

[Placed in Library. See No. LT—7550/89 for (a) and (b)]

(iii) (a) Annual Administration Report of the Bombay Port Trust, for the year 1987-88.

(b) Review by Government on the working of the Port Trust.

[Placed in Library. See No. LT—7551/89 for (a) and (b)]

(iv) (a) Annual Administration Report and Accounts of the Visakhapatnam Port Trust for the year 1987-88.

(b) Review by Government on the working of the Port Trust.

[Placed in Library. See No. LT—7552/89 for (a) and (b)]

(v) Statements giving reasons for the delay in laying the papers mentioned at (i) (a), (ii) (a), (iii) (a) and (iv) (a) above.

[Placed in Library. See No. LT—7484 and 7550 to 7552/89]